## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No.433/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries LtdVs- Purulia Metal Casting Pvt. Ltd.		
Under Section		9 IBC		•
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

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## ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner has not filed copy of the bank statement duly certified by the bank or the certificate of the bank. Petitioner is directed to comply with section 9(3)(c) of the IBC, 2016 within 7 days from today.

List the matter on 13/10/2017.

(Jinan K.R.) Member (J)

CY

(Vijai Pratap Singh) Member (J)